

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT G. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 24.09.2020.  
C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Name of Advocate</b>	<b>Next date</b>
<b>1</b>	St. No.4035/20	Damji Vora through POA Muffadal Dohadwala V/s. MCGM	NM hearing	P.D. Gandhi	
<b>2</b>	S.C. 939/19	The State of Maharashtra Navghar Police Station Vs Arvinkumar Ramnarayan Yadav	Argument	Mokashi	
<b>3.</b>	S.C. 899/19	The State of Maharashtra Navghar Police Station Vs Arvinkumar Ramnarayan Yadav	Argument		
<b>4</b>	1017/20	Santosh Singh Ujagarsingh Virdi Vs The Designated Officer III	NM hearing	Mukesh Chheda	
<b>5</b>	554/10	Riyaz Ahmed Sattar Khan Vs BMC Anr.	Draft issues	A.R. Pandey	
<b>6</b>	183/08	Bhavya Co. Op. Hsg. Soc. V/s.Rajyog Premises Ltd.	Draft issues	Nandu Pawar	
<b>7</b>	2376/10	Shri B.M. Sreenivasan and Anr. Vs Smt. Ragini Narayan	Draft issues	Ajit Karwande	